

CrI.A.No. 1048 OF 1997

ITEM No.102

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1048/1997

Narcotics Control Bureau, Jodhpur Appellant (s)

VERSUS

Murlidhar Soni & Ors. Respondent(s)

Date : 16/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. Raju Ramchandran, ASG,  
Mrs. Rekha Pandey, Adv.  
Mrs. Sunita Sharma, Adv.  
Ms. Sushma Suri, Adv.

For Respondent (s)Mr. Kailash Vasudev, Sr. Adv.  
Mr. Surya Kant, Adv.  
Mr. U.N.Goyal, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter after three weeks as Part-Heard.

(Shashi Sareen)  
Court Master

(Prem Parkash)  
Court Master